

Statement

Information as on 1.12.1987

Name of the State/UT	No. of applications received under SEMFEX Scheme	No. of applications approved by State Financial Corporations under the Scheme
Andhra Pradesh	9	9
Delhi	184	17
Gujarat	10	—
Karnataka	40	2
Maharashtra	36	—
Uttar Pradesh	30	—

Information about the amount of seed capital assistance sanctioned is not available.

Delay in Disbursement of Bank Loans

*430. SHRI SHANTI DHARWAL : Will the Minister of FINANCE be pleased to state :

(a) whether Government have issued instructions to the banks to reduce the time gap between the sanctioning of loan and the payment thereof to the poor;

(b) if so, whether Government have also issued any instructions to fix a time limit in order to avoid delay in the disbursement of loans under the 'Garibi Hatao' and other employment oriented programmes;

(c) if so, whether Government propose to make the procedure of giving loans under the Integrated Rural Development Programme, smooth, easy and streamlined; and

(d) if so, the extent to which banks operating in Rajasthan have complied with the instructions issued by Government and the scheme-wise, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). It has been envisaged in the guidelines issued by the Reserve Bank of India (RBI) to scheduled commercial banks that there should not be delay on their part in the disbursement of loans in the cases sanc-

tioned by them. With a view to avoid delays arising out of non-availability of subsidy under IRDP, instructions have been issued that full amount of loan and subsidy be disbursed by the bank and the subsidy amount may be recouped subsequently from District Rural Development Agency along with the interest for the intervening period.

With a view to overcome the delay in the acquisition of assets, direct disbursement of cash and subsidy under Integrated Rural Development Programme (IRDP) is being done on an experimental basis in 22 selected blocks. The banks operating in all States and Union Territories including the State of Rajasthan, follow the instructions issued by the Reserve Bank of India from time to time.

Hindi Officers and Hindi Translators in Bank

[English]

*431. DR. P. VALLAL PERUMAN : Will the Minister of FINANCE be pleased to state :

(a) the number of Hindi officers and Hindi translators who have so far been recruited in various nationalised banks including the State Bank of India;

(b) whether officers for various other important Indian languages are also propo-

sed to be recruited for discharging duties in those respective States; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) As reported by Reserve Bank of India, the number of Hindi Officers and Hindi Translators/Clerks/Hindi Assistant working in all the public sector banks including State Bank of India is 741 and 372 respectively.

(b) No, Sir.

(c) Does not arise.

Wages to the Workers of Ordnance Clothing Factory, Shahjahanpur

*432. SHRI JITENDRA PRASADA : Will the Minister of DEFENCE be pleased to state :

(a) whether the workers of the Ordnance Clothing Factory, Shahjahanpur are not earning full wages due to shortage of material and orders;

(b) if so, the steps taken by Government in this regard; and

(c) whether it is a fact that the strength of workers is depleting every day because the vacancies arising out of retirement/deaths are not being filled ?

THE MINISTER OF DEFENCE (SHRI K.C. PANT) : (a) It is not a fact that workers in Ordnance Clothing Factory, Shahjahanpur are not earning full wages due to shortage of material and orders.

(b) Does not arise.

(c) Vacancies arising out of retirement/deaths are not being filled except on compassionate grounds, because of the ban on recruitment pending review of norms and zero-based review of the staff strength in Ordnance Factories Organisation as a whole and identification of surplus manpower.

Strike Call by Workers of Nationalised Jute Mills for Interim Relief

*433. SHRI Y.S. MAHAJAN : Will the Minister of TEXTILES be pleased to state :

(a) whether the Central trade unions have given a call for an indefinite strike in nationalised jute mills in support of the demand of workers for interim relief;

(b) if so, the likely impact of such a strike on the jute growers and consumers of jute goods both within and outside the country; and

(c) the steps Government propose to take to counter the effect of impending strike by the workers of nationalised jute mills ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) and (c). As the proposed strike is likely to adversely affect the interests of jute growers as well as consumers of jute goods including exports, Government have made all efforts to avert the same. The strike now stands deferred.

Funds to M.Ps

*434. SHRI S.G. GHOLAP : Will Minister the of FINANCE be pleased to state :

(a) whether Government are aware that in Maharashtra and other States MLAs and Municipal Commissioners are given certain amounts out of Budget for the work suggested by them;

(b) if so, whether Government propose to make available to M.Ps certain amount out of budget for the work suggested by them; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) Government are not aware whether separate allocations for MLAs and Municipal Commissioners are shown as such in State Budgets.

(b) and (c). There is no proposal at the Centre to make allocations in the Budget for works suggested by the Members of Parliament.